

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (d) Some States have given land and other facilities at concessional rates and prescribed free treatment for poor patients in lieu thereof. Similarly customs duty exemption had been extended to certain hospitals and diagnostic centres who were expected to provide free indoor/outdoor treatment to the poor. The State Government are required to check whether these conditions are being met by private hospitals/ nursing homes. The general experience has been that the requirement of free work is being met only partially at places.

[English]

Functioning of Joint Consultative Machinery in KVS

3531. SHRI MURALIDHAR JENA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether any Joint Consultative Machinery is functioning in Kendriya Vidyalaya Sangathan;

(b) if so, the terms and conditions thereof including the guidelines for holding of meetings;

(c) whether meetings are held at frequent intervals; and

(d) if so, the dates and minutes of its meetings held during the last year and so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) Yes, Sir. It deals with matters relating to conditions of service, welfare and improvement of efficiency and standards of work of all regular employees of the Kendriya Vidyalaya Sangathan.

The ordinary meetings of the Council are held as often as necessary, and not less than once in six months. A Special Meeting may be called by the Chairman at any time.

(c) and (d) The last meeting of Joint Consultative Machinery was held on 2.9.94 which took the following decisions for consideration by Kendriya Vidyalaya Sangathan :

1. Increase in promotion quota of teachers;
2. Organisation of training programmes for non-teaching staff;
3. Constitute a Sub-Committee to consider payment of higher duty allowance to teaching as well as non-teaching staff;
4. To place the matter regarding fixation of staff strength for Kendriya Vidyalaya Sangathan (Headquarter) and Region

Offices for consideration by the Internal Work Study Unit of the Ministry of Human Resource Development.

Legislation on Sports

3532. SHRI RAMSAGAR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have taken any decision to enact a Central legislation on Sports to make the working of the Sports federations and associations "transparent, professional and accountable";

(b) if so, by when enactment is likely to be made;

(c) whether the Government are aware that the funds released to the sports federations/associations by the Government are misappropriated;

(d) if so, whether the Government propose to get the fund utilisation by the sports federations and associations audited in respect of the last three years; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI R. DHANUSHKODI ATHITHAN) : (a) and (b) The views of various State/UT Governments, National Sports Federations and other concerned organisations have been invited on the proposal relating to the transfer of the subject 'Sports' from the 'State list' to the Concurrent List of the Constitution of India. At present, no decision has been taken to enact a Central legislation for the development of sports and games in the country.

(c) to (e) Grants released to National Sports Federations are being monitored by keeping individual record of each sanction. Utilisation certificates and audited statement of accounts are invariably-obtained from the National Sports Federations and no further releases are made unless these details have been furnished.

[Translation]

Operation Black Board Scheme in Maharashtra

3533. SHRI DATTA MEGHE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the amount provided to Maharashtra under 'Operation Black Board' during 1995-96 and 1996-97;

(b) whether crores of rupees have been misappropriated in the implementation of 'Operation Black Board' Scheme in Maharashtra;